

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 706 /Confdl. /2020
II-2-17/2002 (Pt. VI)

Bilaspur, dated 28 / 11 /2020

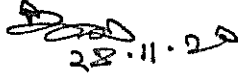
Copy of notification/endt. no. 8667/1620/21-B/C.G./2020 dated 13.11.2020 issued by the Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Nava Raipur Atal Nagar forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimal Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (16) Private Secretary to Registrar (Vigilance/ I. & E./ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) District & Sessions Judge, Balod/Bilaspur/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) /Janjgir-Champa/Raigarh/Raipur/Durg/Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Mahasamund/ Kondagaon/ Surajpur/ Dhamtari/ Surguja (Ambikapur)/ Korba for information.
- (19) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar (Judicial/ D.E./ Admn./R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (22) I/c. Registrar (Computerization)/Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrars (Confidential/ Vigilance and I.&E.), High Court of Chhattisgarh, Bilaspur for information.
- ✓ (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/ R.G./ Complaint/ Confidential/ Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


28.11.20
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन,
विधि और विधायी कार्य विभाग, मंत्रालय,
महानदी भवन, नवा रायपुर अटल नगर, जिला-रायपुर 492002.

नवा रायपुर अटल नगर, दिनांक /10/2020

NOTIFICATION

No. /2929/XXI-B/C.G./2020, In exercise of the powers conferred by Article 234 read with the proviso to Article 309 of the Constitution of India, the Governor of Chhattisgarh, in consultation with the High Court of Chhattisgarh and Chhattisgarh Public Service Commission, hereby, makes the following further amendment in the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006, namely:-

AMENDMENT

In Schedule of the said rules,-

In Schedule-II,-

- (i) the parenthesis, figures and words "(4) Viva Voce test - 40 marks" shall be omitted; and
- (ii) for the words and figure "Total - 100 marks", the words and figure "Total - 60 marks" shall be substituted.

अधिसूचना

भारत के संविधान के अनुच्छेद 234 सहपठित अनुच्छेद 309 के परंतुक द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, छत्तीसगढ़ के राज्यपाल, छत्तीसगढ़ उच्च न्यायालय तथा लोक सेवा आयोग के परामर्श से, एतद्वारा, छत्तीसगढ़ निम्नतर न्यायिक सेवा (भर्ती तथा सेवा शर्तें) नियम, 2006 में निम्नलिखित और संशोधन करते हैं, अर्थात् :-

High Court of Chhattisgarh
RAIPUR
20 NOV 2020

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Kiley
20.11.20
4:30PM

N.I.C.

संशोधन

उक्त नियमों की अनुसूची में,—

अनुसूची-दो में,—

- (एक) कोष्टक, अंक एवं शब्द "(4) मौखिक परीक्षा - 40 अंक" का लोप किया जाये; और
- (दो) शब्द एवं अंक "योग - 100 अंक" के स्थान पर, शब्द एवं अंक "योग - 60 अंक" प्रतिस्थापित किया जाये ।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,


(मनीष कुमार ठाकुर)
अतिरिक्त सचिव

छ0ग0 शासन, विधि और विधायी कार्य विभाग.

पृ0 क्रमांक /1620/21-ब/छ.ग./2020 नवा रायपुर अटल नगर, दि 3 NOV/2020.
प्रतिलिपि:—

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर की ओर उनके ज्ञापन क्रमांक 2271/नियम/2019, दिनांक 14.02.2020 के संदर्भ में,
2. स्टॉफ आफिसर, प्रमुख सचिव विधि की ओर प्रमुख सचिव, विधि के सूचनार्थ,
3. राज्य सूचना अधिकारी, एन.आई.सी., मंत्रालय, नवा रायपुर अटल नगर, छत्तीसगढ़ की ओर आगामी ई-राजपत्र (असाधारण) में प्रकाशन हेतु,
4. उप-संचालक, शासकीय क्षेत्रीय मुद्रणालय, एनिमिटीज ब्लॉक, इन्द्रावती भवन के पास, नवा रायपुर अटल नगर की ओर (छ.ग.) राजपत्र (असाधारण) में अनिवार्य रूप से प्रकाशनार्थ एवं राजपत्र की 25 प्रतियां भेजने हेतु),
5. वेबसाईट एडमिनिस्ट्रेटर, छ0ग0 शासन, विधि और विधायी कार्य विभाग, मंत्रालय की ओर विभागीय वेबसाईट में अपलोड किये जाने बाबत,

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रप्रेषित ।


12.11.2020

(मनीष कुमार ठाकुर)
अतिरिक्त सचिव

छ0ग0 शासन, विधि और विधायी कार्य विभाग.